GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2537 ANSWERED ON 17th MARCH, 2022

EXEMPTION OF ROAD TAX ON ELECTRIC VEHICLE

2537. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether it is true that the Government has issued advisory to States to exempt road tax on Electric Vehicles; and

(b) if so, the details of States which have implemented and those which have not implemented the said advisory and are reluctant to do so along with the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Yes Sir.

(b) As per information available with the Ministry, Uttar Pradesh, Punjab, Madhya Pradesh, Karnataka, Haryana, Gujarat, Jammu & Kashmir, Assam, Bihar, Telangana, Meghalaya, Rajasthan, West Bengal, Maharashtra, Chhattisgarh, Kerala and Delhi have provided concessions at various rates on Road Tax / Registration charges / Parking Charges to Electric Vehicles.

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